

Saturday, 8th April, 1933

THE  
**COUNCIL OF STATE DEBATES**

**VOLUME I, 1933**

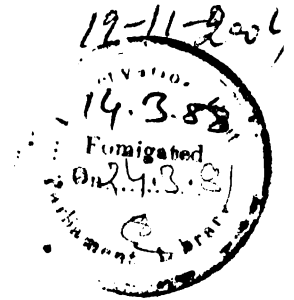
*(16th February to 15th April, 1933)*

---

**FIFTH SESSION**

OF THE

**THIRD COUNCIL OF STATE, 1933**



PUBLISHED BY MANAGER OF PUBLICATIONS, DELHI.  
PRINTED BY THE MANAGER, GOVERNMENT OF INDIA PRESS, NEW DELHI.  
1933.

# CONTENTS.

	PAGES,
<b>Thursday, 16th February, 1933—</b>	
Members Sworn . . . . .	1
Notification of the appointment of the Honourable Sir Maneckji Dadabhoj as President of the Council of State . . . . .	1
Congratulations to the Honourable the President . . . . .	2—5
Questions and Answers . . . . .	6—13
Statement laid on the table . . . . .	13
Messages from His Excellency the Governor General . . . . .	14
Committee on Petitions . . . . .	15
Governor General's Assent to Bills . . . . .	15
Bills passed by the Legislative Assembly laid on the table . . . . .	15
Congratulations to recipients of Honours . . . . .	16—17
Negotiable Instruments (Amendment) Bill—Introduced . . . . .	17
Presentation of the Railway Budget for 1933-34 . . . . .	18—24
Death of Sardar Bahadur Shivdev Singh Uberoi . . . . .	24—25
Statement of Business . . . . .	25
 <b>Saturday, 18th February, 1933—</b>	
Questions and Answers . . . . .	27—50
General Discussion of the Railway Budget . . . . .	51—70
 <b>Monday, 20th February, 1933—</b>	
Questions and Answers . . . . .	71—73
Statement laid on the table . . . . .	73—74
Motion for the election of three Members to the Standing Committee for Roads—Adopted . . . . .	75
Motion for the election of six non-official Members to the Central Advisory Council for Railways—Adopted . . . . .	75
Indian Marine (Amendment) Bill—Considered and passed . . . . .	75—78
Negotiable Instruments (Amendment) Bill—Considered and passed . . . . .	78—80
Children (Pledging of Labour) Bill—Considered and passed . . . . .	81—84
Indian Forest (Amendment) Bill—Considered and passed . . . . .	84
 <b>Tuesday, 21st February, 1933—</b>	
Member Sworn . . . . .	85
Resolution <i>re</i> Purchase of stores through the Indian Stores Department— Withdrawn . . . . .	85—93
Resolution <i>re</i> Restoration of the cut in salaries only when the surcharge of 25 per cent. is abolished—Negatived . . . . .	93—100
Statement of Business . . . . .	100
 <b>Tuesday, 28th February, 1933—</b>	
Member Sworn . . . . .	101
Ottawa Trade Agreement Rules, 1932, laid on the table . . . . .	101—09
Presentation of the General Budget for 1933-34 . . . . .	110—19
Nominations for election to the Standing Committee for Roads . . . . .	119
Nominations for election to the Central Advisory Council for Railways . . . . .	119—20
Statement of Business . . . . .	120

	PAGES.
<b>Saturday, 4th March, 1933—</b>	
Questions and Answers . . . . .	121—42
Motion for the election of four non-official Members to the Standing Committee on Emigration—Adopted . . . . .	142
Motion for the election of two non-official Members to the Standing Committee to advise on subjects, other than "Indians Overseas—Emigration" and "Haj Pilgrimage" dealt with in the Department of Education, Health and Lands—Adopted. . . . .	142
General Discussion of the General Budget . . . . .	142—206
<b>Monday, 6th March, 1933—</b>	
Questions and Answers . . . . .	207—17
Short Notice Question and Answer . . . . .	217
Congratulations to His Excellency the Commander-in-Chief on his promotion to the rank of Field Marshal . . . . .	218
Resolution <i>re</i> Reference of important Government Bills to joint select committees of both Chambers—Negatived . . . . .	219—25
Resolution <i>re</i> Increase in the present number of cadets annually admitted to the new Indian Military Academy, Dehra Dun—Negatived . . . . .	226—33
<b>Wednesday, 8th March, 1933—</b>	
Questions and Answers . . . . .	235—37
Resolution <i>re</i> Telegraph poles—Adopted . . . . .	237—44
Resolution <i>re</i> Representation of the Council of State on the Indian Delegation to the Joint Select Committee of Parliament—Withdrawn . . . . .	244—53
Election of four Members to the Standing Committee on Emigration . . . . .	253
Election of two non-official Members to the Standing Committee for the Department of Education, Health and Lands . . . . .	254
Statement of Business . . . . .	254
<b>Monday, 13th March, 1933—</b>	
Questions and Answers . . . . .	255—75
Resolution <i>re</i> Papers of the third Round Table Conference and White Paper to be laid on the table—Withdrawn . . . . .	276—78
Resolution <i>re</i> Scales of pay and allowances of future entrants to the Superior Services—Negatived . . . . .	278—88
<b>Wednesday, 15th March, 1933—</b>	
Resolution <i>re</i> (1) Withdrawal of the notification exempting salaries from Indian income-tax and (2) imposition of Indian income-tax on Indian sterling loans—Negatived . . . . .	289—302
Resolution <i>re</i> Grant of a lump sum gratuity to families of non-gazetted Government servants who die while in service—Withdrawn . . . . .	303—11
Resolution <i>re</i> Preference to Indian steamship companies for the carriage of mails on the coast—Withdrawn . . . . .	311—18
Resolution <i>re</i> Abolition or reduction in the posts of commissioners of divisions—Negatived . . . . .	318—35
Resolution <i>re</i> Withdrawal or reduction of the surcharge on the carriage of coal—Withdrawn . . . . .	335—45
<b>Monday, 20th March, 1933—</b>	
Questions and Answers . . . . .	347—50
Legal Practitioners Amendment Bill—Introduced . . . . .	350
Resolution <i>re</i> Amendment of the Imperial Bank Act, 1920 (Xl.VII of 1920)—Negatived . . . . .	361—35

	PAGES.
<b>Monday, 20th March, 1933—<i>contd.</i></b>	
Resolution <i>re</i> Appointment of a Committee to enquire into and report on the working of and results achieved from the Ottawa Agreement—Adopted, as amended . . . . .	865—69
Resolution <i>re</i> Reduction of sterling commitments and replacement thereof by rupee commitments—Adopted . . . . .	869—73
Resolution <i>re</i> Increased seats for landlords in the reformed central and provincial Legislatures—Withdrawn . . . . .	373—76
Statement of Business . . . . .	377
<b>Wednesday, 22nd March, 1933—</b>	
Member Sworn . . . . .	379
Questions and Answers . . . . .	379—82
Bills passed by the Legislative Assembly laid on the table . . . . .	382
Motion <i>re</i> Amendment of Standing Orders 22 and 54 of the Council of State—Negatived . . . . .	382—88
Motion <i>re</i> Amendment of Standing Orders 16 and 70 of the Council of State—Negatived . . . . .	388—97
Ballot for the election of three Members to the Standing Committee for Roads . . . . .	397
Ballot for the election of six non-official Members to the Advisory Council for Railways . . . . .	397
Statement of Business . . . . .	397—98
<b>Friday, 24th March, 1933—</b>	
Cotton Textile Industry Protection (Amendment) Bill—Considered and passed . . . . .	399—403
Wheat Import Duty (Extending) Bill—Considered and passed . . . . .	403—12
Elections to the Standing Committee for Roa's and the Central Advisory Council for Railways . . . . .	412—13
Statement of Business . . . . .	413
<b>Monday, 27th March, 1933—</b>	
Questions and Answers . . . . .	415—19
Statements laid on the table . . . . .	419—41
Bill passed by the Legislative Assembly laid on the table . . . . .	442
Motion <i>re</i> Consideration of the White Paper on Indian Constitutional Reforms— <i>not concluded</i> . . . . .	442—72
<b>Tuesday, 28th March, 1933—</b>	
Questions and Answers . . . . .	473—75
Motion <i>re</i> Consideration of the White Paper on Indian Constitutional Reforms . . . . .	475—513
Statement of Business . . . . .	513
Appendix . . . . .	514
<b>Wednesday, 29th March, 1933—</b>	
Member Sworn . . . . .	515
Bill passed by the Legislative Assembly laid on the table . . . . .	515
Salt Additional Import Duty (Extending) Bill—Considered and passed . . . . .	515—23
Statement of Business . . . . .	523—24
<b>Friday, 31st March, 1933—</b>	
Indian Finance Bill, 1933—Considered and passed . . . . .	525—67
Statement of Business . . . . .	567

	PAGES.
<b>Wednesday, 5th April, 1933—</b>	
Questions and Answers . . . . .	569—73
Statement laid on the table . . . . .	573
Bill passed by the Legislative Assembly laid on the table . . . . .	573
Statement of Business . . . . .	573—74
<b>Friday, 7th April, 1933—</b>	
Indian Tariff (Ottawa Trade Agreement) Supplementary Amendment Bill—Considered and passed . . . . .	575—78
Statement of Business . . . . .	578
<b>Saturday, 8th April, 1933—</b>	
Question and Answer . . . . .	579
Statement laid on the table . . . . .	579—82
Bills passed by the Legislative Assembly laid on the table . . . . .	582
<b>Monday, 10th April, 1933—</b>	
Provincial Criminal Law Supplementing Bill—Considered and passed . . . . .	583—90
Auxiliary Force (Amendment) Bill—Considered and passed . . . . .	591—92
Statement of Business . . . . .	592
<b>Tuesday, 11th April, 1933—</b>	
Short Notice Question and Answer . . . . .	593—94
Bill passed by the Legislative Assembly laid on the table . . . . .	594
Statement of Business . . . . .	594
<b>Wednesday, 12th April, 1933—</b>	
Bill passed by the Legislative Assembly laid on the table . . . . .	595
<b>Saturday, 15th April, 1933—</b>	
Indian Merchant Shipping (Amendment) Bill—Considered and passed . . . . .	597—606
Indian Income-tax (Amendment) Bill—Considered and passed . . . . .	606—14
Safeguarding of Industries Bill—Considered and passed . . . . .	614—20
Indian Tariff (Amendment) Bill—Considered and passed . . . . .	626—27

# COUNCIL OF STATE.

*Saturday, 8th April, 1933.*

---

The Council met in the Council Chamber of the Council House at Five of the Clock, the Honourable the President in the Chair.

---

## QUESTION AND ANSWER.

### CHAPTERS II AND III OF THE BENGAL PUBLIC SECURITY ACT.

THE HONOURABLE MR. JAGADISH CHANDRA BANERJEE (on behalf of the Honourable Rai Bahadur Lala Mathura Prasad Mehrotra) : Were the Government of India consulted in the matter of the putting into operation of Chapters II and III of the Bengal Public Security Act ? If so, did they approve the action taken by the Government of Bengal ?

THE HONOURABLE MR. M. G. HALLETT : The answer to the first part is in the negative. The second part does not arise.

---

## STATEMENT LAID ON THE TABLE.

### STANDING COMMITTEES FORMED ANNUALLY FROM MEMBERS OF THE COUNCIL OF STATE.

THE HONOURABLE MR. M. G. HALLETT (Home Secretary) : Sir, I lay on the table the information promised in reply to question No. 152 asked by the Honourable Mr. Bijay Kumar Basu (on behalf of the Honourable Mr. Satyendra Chandra Ghosh Maulik) on the 13th March, 1933.

---

(a) and (b). The information is given in the statement attached.

(c) As the abovementioned statement shows, the answer is in the negative.

(d) Ordinarily Honourable Members of the Council of State are invited to attend the meetings of any Standing Committee of which they are members. There have been, however, a few meetings of the Standing Advisory Committee attached to the Department of Industries and Labour to which Honourable Members were not invited because at the time they were either out of India or not present at the headquarters of Government. On one occasion, for example, Honourable Members were not invited in order to save them the inconvenience of a journey to Delhi nearly a month in advance of the Session of the Council of State ; relevant papers were, however, sent to them in advance for favour of advice and remarks on the questions fixed for discussion at the meeting.

*Statement showing the number of meetings held by the Standing Advisory Committee, etc., attached to certain Departments of the Government of India.*

Year.	Number of meetings held.	Remarks.
DEPARTMENT OF COMMERCE.		
<i>Standing Advisory Committee.</i>		
1922	Nil	Notification nominating members to the Advisory Committee issued on the 16th November 1922. The Committee could not, therefore, be summoned till the Indian Legislature met in January 1923.
1923	2	
1924	3	
1925	Nil	There was only one case ripe for submission to the Standing Advisory Committee of 1925, but by the time this case was ready, the Council of State had been dissolved and the Committee ceased to exist. The facts of the case were, however, placed in January 1926 before the members of the Committee who were also members of the Assembly.
1926	Nil	It was not possible to constitute the Standing Committee for the Department of Commerce for 1926 as all the gentlemen nominated to be members did not intimate their willingness to serve on it, until only 2 days before the end of the concluding session of the second Legislative Assembly, which was then dissolved.
1927	Nil	Notification formally nominating the members to the Committee to be attached to this Department issued in September 1927 when the last session of the Indian Legislature at Simla had nearly come to an end and it was, therefore, not possible to summon any meeting in 1927.
1928	5	
1929	2	
1930	Nil	A meeting of the Committee was summoned on the 8th July 1930 but as only one Member turned up, the meeting could not take place.
1931	Nil	As the members for the Committee for 1931-32 were elected by the Indian Legislature when its Delhi Session of 1931 had nearly come to an end it was not found possible to summon a meeting during that session, nor could a meeting of the Committee be summoned during the Simla Session of the Legislature in September 1931 as owing to the 2nd Session of the Indian Round Table Conference all the members of the Committee were not available.
1932	Nil	No cases were ready for submission to the Committee during 1932. A new Committee for 1932-33 was constituted during the last Simla Session of the Legislature.
1933	Nil	No case is yet ripe for being placed before the Committee during the present session of the Legislature.

Year.	Number of meetings held.	Remarks.
-------	--------------------------	----------

## DEPARTMENT OF EDUCATION, HEALTH AND LANDS.

*Standing Advisory Committee.*

1922 . . .	Nil	
1923 . . .	1	
1924 . . .	1	
1925 . . .	1	
1926 . . .	Nil	
1927 . . .	Nil	
1928 . . .	1	
1929 . . .	Nil	} No Committee was constituted during these years.
1930 . . .	Nil	
1931 . . .	1	
1932 . . .	Nil	
1933 (to date).	Nil	

*Standing Emigration Committee.*

1922 . . .	13
1923 . . .	4
1924 . . .	4
1925 . . .	5
1926 . . .	4
1927 . . .	3
1928 . . .	2
1929 . . .	5
1930 . . .	2
1931 . . .	2
1932 . . .	1
1933 (to date).	1

*Standing Committee on Pilgrimage to Hejaz (constituted in 1930).*

1930 . . .	1
1931 . . .	4
1932 . . .	2
1933 (to date).	1

## DEPARTMENT OF INDUSTRIES AND LABOUR.

*Standing Advisory Committee.*

1922 . . .	Nil	
1923 . . .	1*	*It was a combined meeting for the Departments of Commerce and Industries.
1924 . . .	2	
1925 . . .	3	
1926 . . .	2	
1927 . . .	Nil	
1928 . . .	4	
1929 . . .	2	
1930 . . .	1	
1931 . . .	Nil	
1932 . . .	2	

*Standing Committee on Roads.*

1929 . . .	1
1930 . . .	3
1931 . . .	3
1932 . . .	3
1933 . . .	1



Year.	Number of meetings held.	Remarks.
-------	--------------------------	----------

**RAILWAY DEPARTMENT (RAILWAY BOARD).**

*Central Advisory Council  
for Railways.*

1924	.	.	5
1925	.	.	3
1926	.	.	2
1927	.	.	Nil
1928	.	.	2
1929	.	.	2
1930	.	.	3
1931	.	.	1
1932	.	.	Nil
1933	.	.	1

**BILLS PASSED BY THE LEGISLATIVE ASSEMBLY LAID ON THE TABLE.**

**SECRETARY OF THE COUNCIL :** Sir, in pursuance of rule 25 of the Indian Legislative Rules, I lay on the table copies of the following Bills which were passed by the Legislative Assembly at its meeting held on the 7th April, 1933, namely :

A Bill to supplement the provisions of the Bengal Public Security Act, 1932, the Bihar and Orissa Public Safety Act, 1933, the Bombay Special (Emergency) Powers Act, 1932, the United Provinces Special Powers Act, 1932, and the Punjab Criminal Law (Amendment) Act, 1932, for certain purposes.

A Bill further to amend the Auxiliary Force Act, 1920, for certain purposes.

The Council then adjourned till Eleven of the Clock on Monday, the 10th April, 1933.